

categories of posts including ministerial staff, etc. Information in respect of 22 enterprises is awaited and will be placed on the Table of the House as soon as it is received.

(b) Government have decided that all deputationists to Public Enterprises from the permanent civil services will have to exercise their option as to whether they would resign from the civil service and have themselves permanently absorbed in the concerned enterprise or revert to their parent cadre within the specified time-limits. These orders are expected to reduce the dependence of the Public Enterprises on the deputationists from the permanent civil services.

Reorientation of Education System

188. SHRI SHIVNATH SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state whether Government propose to reorientate the system of education so that no educated person may remain unemployed after the completion of his studies and may be able to start his own vocation ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY) : A statement is enclosed.

Statement

1. A number of recommendations have been made by various Commissions and Committees to link education with productivity. The Education Commission which submitted its report in 1966, recommended that the link between education and productivity can be forged through development of following programmes :—

- (1) science as a basic component of education and culture ;
- (2) work-experience as an integral part of general education ;
- (3) vocationalization of education, especially at the secondary school level, to meet the needs of industry, agriculture and trade ; and
- (4) improvement of scientific and technological education and research at the university stage with special emphasis on agriculture and allied sciences.

2. A number of schemes have been taken up to develop these programmes and they are part of the plans of the State Governments and various universities. Some pilot projects have been initiated, in certain selected districts, to try out, on an experimental basis, the programmes of work experience and vocationalization of education. After these pilot projects succeed, it is proposed to extend these to other districts. In the field of technical education, there is now greater emphasis on the provision of practical training stipends, introduction of sandwich courses and linking of technical education with industry. There are also a variety of courses, organised by various departments which are of vocational nature, and they directly help people in getting employment in the organised sector after a period of apprenticeship.

3. In what further manner education could be linked with employment opportunities is under the active consideration of the Government.

Compensation for taking over Calcutta Tramways Company

189. SHRI JYOTIRMOY BASU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government's attention has been drawn to a report recommending the taking over of Calcutta Tramways Company Ltd. after paying compensation of Rupees one crore, if so, the details of the recommendations and steps taken by Government in the matter ;

(b) the reasons for agreeing to pay such huge compensation to a British owned concern ;

(c) whether Government are considering to nationalise the Calcutta Tramways Company Ltd. in the interest of the Nation after paying a token compensation ; if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) to (d). The Government of West Bengal constituted a Committee of officers of the State Government and the Government of India to advise the State Government on the amount that may be justifiably

offered for the purchase of the Calcutta Tramways Company and the factors required to be considered in assessing a fair price for the undertaking. Its report has just been received and is under consideration by the State Government. Pending examination by the State Government, they do not propose to make the recommendations public.

Report on Accident to Dakota Aircraft of Jamair Airlines in Delhi

190. SHRI N. K. SANGHI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Committee appointed to enquire into the causes of accident to a Jamair Dakota aircraft in Delhi, a few months ago, has submitted its report ;

(b) if so, what are its findings ; and

(c) the steps being taken to prevent such incidents in future ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) to (c). The accident is still under investigation.

Special assistance to States

191. SHRI N. K. SANGHI : Will the Minister of FINANCE be pleased to state :

(a) the amount disbursed so far out of the allocation of Rs. 175 crores provided in the 1970-71 Budget for special assistance to States for enabling them to meet their budgetary gaps ;

(b) whether Government have disbursed the balance amount during the year 1970-71 to ensure that this provision did not lapse ;

(c) the names of the States and the quantum of assistance given to each of them during the year 1970-71 ; and

(d) the special consideration contemplated to help the Rajasthan State Government to balance the deficit budget in view of the continued famine and drought conditions in Rajasthan ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The reference is presumably to the special accommodation (by way of loans) to be given to those States which, in the assessment of the

Planning Commission, have inescapable gaps in resources during the Fourth Plan period. For 1970-71, the assessment of the resources position of the States showed that the special accommodation due to nine States would amount to Rs. 170.60 crores. This amount has been released in full. The names of the States and the special accommodation given to them are shown in the statement laid on the Table of the House.

(d) Up to the ceilings recommended by the Central teams, Central assistance in full has been released towards the expenditure in 1970-71 on drought relief measures in Rajasthan. Under the normal policy relating to natural calamities relief, State Governments are expected to meet out of their own resources the expenditure on loan items as also 25 per cent of the expenditure on relief items. In the case of Rajasthan, in view of the State Government's financial position, this expenditure has also been covered by Central assistance.

STATEMENT

Special Accommodation loans released in 1970-71

	(Rs. Crores)
1. Andhra Pradesh	24.82
2. Assam	25.41
3. Jammu & Kashmir	6.43
4. Kerala	20.80
5. Meghalaya	0.20
6. Mysore	18.05
7. Orissa	26.38
8. Rajasthan	23.10
9. West Bengal	25.41
Total :	170.60

राजस्थान विश्वविद्यालय द्वारा केन्द्रीय अनुदानों का उपयोग

191. श्री शिवनाथ सिंह : क्या शिक्षा तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान विश्वविद्यालय, जयपुर को विश्वविद्यालय अनुदान आयोग ने 1966-67